

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3895

ANSWERED ON:19.03.2015

INTEGRATED WATERSHED MANAGEMENT PROGRAMME

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has modified Integrated Watershed Management Programme (IWMP) recently, if so, the details of the changes made and the reasons therefor indicating the details of States/UTs where IWMP is under implementation;

(b) the details of the targets set and achievements made alongwith the funds allocated/released and expenditure incurred under IWMP during each of the last three years and the current year, State/UT-wise;

(c) whether horticulture, development of pastures livelihood activities for persons not owning any property and setting up production system for micro enterprises for small and medium farmers were also included in the said programme and if so, the number of persons benefited by the said programme, State-wise; and

(d) the area of desert land and barren land which were made cultivable during the said period, State/UT-wise and the extent of wastelands diverted towards generating solar energy in the country State/UT-wise?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) With the budget announcement of 2015-16, the Integrated Watershed Management Programme (IWMP) has been converted as the Watershed Component of the 'Pradhan Mantri Krishi Sinchayee Yojana'(PMKSY). The IWMP is under implementation in all States except Goa.

(b) Details of the target area allocated and area sanctioned, and the funds released and expenditure incurred under IWMP during each of the last three years and the current year, State-wise is at Annexure-I and Annexure-II respectively.

(c) Horticulture, development of pastures, livelihood activities for persons not owning any property and setting up production systems and micro enterprises for small and medium farmers are also included in the IWMP. As per the information received from the State Governments, the number of persons benefited by the said programme, State-wise is at Annexure-III.

(d) As per Wastelands Atlas of India-2011, the total area of wasteland that has been reduced and put to productive use from 2005-06 to 2008-09 in the country is 5240.78 square km. The State wise details are given at Annexure-IV. As per information of Ministry of New and Renewable Energy, the data regarding extent of wastelands diverted towards generating solar energy is not maintained. However, the total installed grid connected capacity is 3580.20 MW which has come up on around 17926 acre which is mostly wasteland.